

As per Standard Operating Procedure (SOP), the complainants are enquired whether they have filed any FIR or have reported the offense to the concerned Social Media platform, if not, then they are advised to report to Twitter at <https://support.twitter.com/articles/15789> and <https://www.facebook.com/help/263149623790594/>. Subsequently, in most cases, an auto-generated complaint reference number is sent to the complainant's registered e-mail address by the Social Media platform, which the complainant is suggested to share with the Ministry for future reference. Both the Social Media Platform and local Cyber cell are enquired about the complaint by the Ministry. If the Social Media platform or the concerned Police fail to respond to the complaint within seven to ten days, then the Ministry intervenes, asking for an update/ Action Taken Report in the matter with the concerned authorities. After forwarding the complaint/reminders to the concerned authorities, the Ministry follows up the status of the complaint through continuous phone calls and reminder emails.

Discontinuation of ICDS

789. SHRI AHAMED HASSAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government proposes to discontinue the Integrated Child Development Services (ICDS) scheme and if so, the reasons therefor; and

(b) whether Government has taken any steps to replace the above scheme with any other programme and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) No, Sir. There is no proposal to close the Integrated Child Development Services Scheme.

Privatisation of Anganwadis in Kerala

790. SHRI K. SOMAPRASAD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether any decision has been taken to privatise the existing Anganwadis in Kerala and if so, the details thereof; and

(b) whether any agreement or MoU has been signed between Government and multinational companies and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No, Sir.